

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.219 - IA/47(AHM)2024  
in  
**CP(IB) 38 of 2020**

**Proceedings under Section 7**

**IN THE MATTER OF:**

IDBI Bank Ltd

.....**Applicant**

V/s

Sumeet Industries Ltd

.....**Respondent**

**Order delivered on 15/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Amol Vyas, Adv. a.w Mr. Danish Akhtar

For the Respondent : Mr. Maulik Nanavati, Adv.

**ORDER**

**IA/47(AHM)2024**

Learned Counsel for the respondent seeks time to file reply. Reply to be filed within one-week with copy to other side.

List for further consideration on 14.06.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**